

List of total no. of cases randomly allocated during the month of AUGUST-2025

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)
1	TIS HAZARI COURT	CENTRAL	SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	3
					OMP (I) Comm	6
					Misc. DJ	6
					RP CIVIL	1
					Execution (Comm)	3
					x. COMM AWARD BY ARB. COMI	1
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	6
					OMP (I) (COMM)	3
					M/DJ	4
					EXECUTION	5
					M.EXECUTION	1
3	TIS HAZARI COURT	CENTRAL	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	786	CS (COMM)	8
					OMP (I) Comm	9
					OMP (COMM)	1
					MIS DJ	2
					Execution (Comm)	2
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	6
					MISC. DJ	1
					EXECUTION (COMM)	3
					M-EX	1
					OMP (I) (COMM)	4
					COUNTER CLAIM	1

5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	2
					OMP (E) (COMM)	1
					OMP (I) (COMM)	2
6	TIS HAZARI COURT	CENTRAL	SH. NEELAM SINGH, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	789	CS(COMM)/OMPI/EXECUTION /ARBT./MISC. DJ	28
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM) +COUNTER CLAIM	2
					OMP(I) COMM + OMP(COMM)	3
					EXECUTION	4
8	TIS HAZARI COURT	CENTRAL	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS (COMM)	4
					EXECUTION	5
					OMP (I) (COMM)	2
					CS (COMM)	3
					MISC. DJ+EXECUTION*	5
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	E-FILLED	13
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CIVIL	0
11	TIS HAZARI COURT		SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	Central	Total cases e-filed in the month and RBT	55
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	7
					OMP(I)COMM	6
					EXECUTION (COMM	1
					MISC DJ	4
					X COMM AWARD BY ARB COMM	2
					OMP COMM	1

					EXECUTION	5	
17			SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)	14	
					Execution (comm)	5	
					OMP (COMM)	0	
					OMP (I) (COMM)	30	
					ARB. A (COMM)	0	
					MISC. DJ	2	
18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM.)	15	
					EX (COMM)	15	
					OMP(I)(COMM)	20	
					OMP(COMM)	-	
					COUNTER CLAIM	-	
					MISC(DJ)	1	
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS(COMM)	15	
					OMP(I)(COMM)	31	
					EXECUTION (COMM)	9	
					EX. COMM AWARD	4	
					MISC DJ/ CIV DJ	2	
					COUNTER-CLAIM	NIL	
					OMP (COMM)	1	
TOTAL						312	
20	PATIALA HOUSE COURT	NEW DELHI	SH. PULASTYA DISTRICT JUDGE (COMMERCIAL COURT)-01	PARAMCHALA, (COMMERCIAL COURT)-01	4	CS(COMM)	18
						TRADE MARK	2
						ARBITRATION U/S 9	0

					ARBITRATION U/S 34	14
					OTHER ARBITRATION CASES	2
					MISC. DJ/ COUNTER CLAIM	3
					EXECUTION(COMM)	19
21			SH. BALWANT RAI BANSAL,, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	12
					EX(COMM)	4
					OMP (COMM)	4
					OMP (I) (COMM)	27
					OMP (MISC) (COMM)	1
					ARB. A	1
					COUNTER CLAIM	2
22			MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FOR RECOVERY	28
					SUIT FOR TRADEMARKS	5
					EXECUTION PETITION	9
					OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	6
					APPLICATION U/S 151 OF CPC	8
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	4
TOTAL						169
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	8
					EX. COMM.	5
					OMP COMM.	1
					EX. COMM. AWARD	4
					OMP (I) COMM.	265
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	6
				503	EX. COMM.	2
					OMP COMM.	2

					EX. COMM. AWARD	3
					OMP (I) COMM.	286
25			SH. SANDEEP YADAV	614	CS (COMM)	12
					EX. COMM.	1
					OMP COMM.	1
					EX. COMM. (AWARD)	2
					OMP (I) COMM.	201
26			SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	503	CS (COMM)	11
					EX. COMM.	2
					OMP COMM.	1
					EX. COMM. (AWARD)	2
					OMP (I) COMM.	275
27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	9
					EX. COMM.	5
					OMP COMM.	2
					EX. COMM. (AWARD)	5
					OMP (I) COMM.	259
TOTAL						1370
28	Saket COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	18 BLOCK 1	COMMERCIAL	15
29	Saket COURT		MS. NIKHIL CHOPRA, DISTRICT JUDGE	14	COMMERCIAL	12
30	Saket COURT		SH. VRINDA KUMARI	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	Saket COURT		MS. ANU GROVER BALIGA	21	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	15
32	Saket COURT		SH. BHUPESH KUMAR	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	19

33	Saket COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	17
34	Saket COURT		Ms. Nirja Bhatia, DJ(Digital)-07SOUTH EAST DISTRICT,	30	--	-
35	Saket COURT		SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	39	CS (COMM)-15 EX-07-,MISS DJ -o OMP (COMM-5, CS DJ-o (COM)-o, ARBA -o, RTI -o	27
TOTAL						114
36	KARKARDOOMA	EAST	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	209	CS(COMM-74)	16
					OMP(COMM)-73	3
					OMP (COMM)-78	0
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	13
					OMP(COMM-73)	2
					OMP (COMM)-77	0
TOTAL						32
38	KARKARDOOMA	North-East	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	10
					OMP (I) (COMM)	3
					OMP (COMM)	3
					MISC. DJ	3
					EXECUTION PETITION	5
					EXECUTION (COMM) AWARD BY ARB. COMM.	10
Total						34
39	KARKARDOOMA	SHAHDARA	SH. BRIJESH KUMAR GARG	57	CS(Comm)	11
					EXECUTION	8
					MISC.DJ CASE	3
					OMP(COMM)	0
					RESTORED/RBT	1
40			MS. KIRAN BANSAL	56	CS(Comm)	20

				56	EX COMM	20
					OMP (I) COMM	2
41			SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT		CS(Comm)	18
					EXECUTION	8
					MISC.DJ CASE	1
					OMP(I)COMM	1
					RESTORED/RBT	1
42			Sh. Pawan Kumar Matto DJ (COMM-04)		CS(COMM)	11
					OMP(COMM)	4
					OMP(I) COMM	-
					Ex	5
					Misc Case	3
Total						117
43	Rohini Court	North-West	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	22
					OMP	83
					MISC DJ	5
					EX	12
44			SH.VINOD YADAV	759	CS(COMM)	33
					OMP	9
					MISC DJ	3
					EX	12
Total						179
45	Rohini Court	North	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	29
					OMP(i)(COMM)& OMP (Comm)	27
					EXECUTION	18

					MISC DJ	6
46		North	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)		CS(COMM.)	36
					OMP(Comm)& OMP (Comm)	20
					EXECUTION	29
					Misc. Application DJ	8
					Review Pet/ Cont.Pet	1
Total						174
47	DWARKA COURTS	SOUTH WEST	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	603	CS (COMM)	10
					OMP (COM)	1
					ARB (COM)	0
					OMP (I) (COMM.)	17
					EX COMM AWARD	13
48	DWARKA COURTS		SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	613	CS (COMM)	24
					OMP (COM)	1
					ARB (COM)	0
					OMP (I) (COMM.)	19
49	DWARKA COURTS		SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	14
					OMP (COM)	0
					ARB (COM)	0
					OMP (I) (COMM.)	20

					EX COMM AWARD	9
50	DWARKA COURTS		SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	16
					OMP (COM)	2
					ARB (COM)	0
					OMP (I) (COMM.)	13
					EX COMM AWARD	7
TOTAL						144
GRAND TOTAL						2652